

CENTRAL ADMINISTRATIVE TRIBUNAL

CALCUTTA BENCH

No. M.A. 13 of 98
(O.A. 1026-28/96)
(O.A.297 & 298/97)

Date of Order : 4.2.1998

Present : HON'BLE DR. B.C. SARMA, MEMBER (A)

HON'BLE MR. D. PURKAYASTHA, MEMBER (J)

Union of India & Ors.

-v e r s u s-

R.C. Sengupta & Ors.

For applicant(s) : Mr. P. Chatterjee, counsel.

For respondents :

Heard on 4.1.98

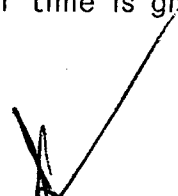
Order on 4.1.98

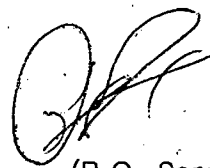
O R D E R

B.C. Sarma, AM

This M.A. has been filed by Union of India & Ors. with the prayer that further time be allowed in order to enable ^{them} to implement direction in the order dated 26.2.96 passed in the batches of O.A.s beginning with O.A. 1121/93 (Tara Prasad Mukhopadhyay Vs. Union of India & Ors.).

2. We have heard the submission of the Id. counsel for both the parties and perused records. The application is allowed and further time is given upto 28.2.98.


(D. Purkayastha)
M e m b e r (J)


(B.C. Sarma)
M e m b e r (A)

a.k.c.